

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 601/2025**

**IN THE MATTER OF:**

Dev Karan

... Applicant

Vs

Deputy Conservator of Forests  
(North Division) & Ors.

... Respondents

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FILED BY:

NEW DELHI

DATED:20.02.2026


 JYOTI MENDIRATTA

Advocate for the GNCT of Delhi

Ph: 9811136141

jmalawoffices@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO.601/2025**

**IN THE MATTER OF:-**

**DEV KARAN**

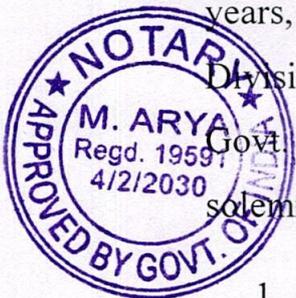
**... APPLICANT**

**VERSUS**

**DEPUTY CONSERVATOR OF FORESTS, NORTH & ORS  
... RESPONDENT**

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1,  
DEPUTY CONSERVATOR OF FOREST, WEST FOREST  
DIVISION, DEPARTMENT OF FOREST &  
WILDLIFE, GNCTD IN COMPLIANCE OF THE ORDER  
DATED 08.12.2025 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL.**

I, VIPUL PANDEY S/O GAJADHAR PANDEY aged about 37 years, appointed as Deputy Conservator of Forest, West Forest Division, in the office of Department of Forest and Wildlife, Govt of NCT of Delhi, and in my official capacity do hereby solemnly affirm and state as under:-



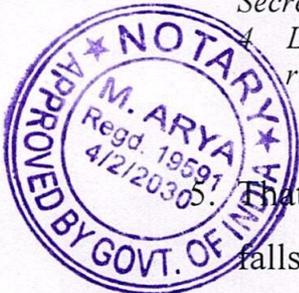
1. At the outset, it is most respectfully and humbly stated that the Department of Forest and Wildlife, GNCTD has the utmost regard and respect for this Hon'ble Tribunal and has in the past, as also the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.

2. That I am well conversant with facts of the present case and as such am duly authorized and competent to affirm the present affidavit.
3. At the outset, it is most respectfully and humbly stated that the Deputy Conservator of Forests (West), Department of Forests and Wildlife, GNCTD has the utmost regard and respect for the Majesty of the Hon'ble Tribunal and has in the past, as also in the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.
4. The present Affidavit is being filed on behalf of the Deputy Conservator of Forests (West), Department of Forests & Wildlife, GNCTD in compliance of Order dated **08.12.2025** of this Hon'ble Tribunal in this present matter. The relevant portion of the order is herein as under :-

*"3. Considering the allegation made, we deem it proper to implead the following as respondents in the matter: -*

- (i) Deputy Conservator of Forests (North Division), New Delhi.
- (ii) Delhi Development Authority through the Vice Chairman.
- (iii) Deputy Commissioner of Police (DCP) of the concerned jurisdictional area
- (iv) Delhi Pollution Control Committee through the Member Secretary.

4. Let notice be issued to the above respondents for filing their reply by way of affidavit."



That it is respectfully submitted that the area in question falls within the territorial jurisdiction of the Deputy Conservator of Forests, West Forest Division, and not within the jurisdiction of the Deputy Conservator of Forests, North Forest Division. In view of the aforesaid

jurisdictional position, appropriate directions may be issued by the Hon'ble Tribunal to the applicant to file an amended memo of parties.

6. It is submitted that an order been issued by the Range Officer, West Forest Division to the concerned Forester and Deputy Range Officer on 12.01.2026 to inspect the Plot no G-29, G-Block, VikasPuri, New Delhi (**site in question**) and directed the concerned officials to submit the detail report in respect of the tree offence under Delhi Preservation of Tree Act, 1994. The copy of the order dated 12.01.2026 is annexed herein as **Annexure-A**.

7. That it is respectfully submitted that, in compliance with the order dated **12.01.2026**, an inspection report has been submitted by the concerned Forester and duly verified by the concerned Deputy Range Officer. As stated in the said report, an inspection was carried out on **14.01.2026**, during which it was observed that construction work was ongoing at the site. It was further noted that although certain trees are visible on the *Mappls* application, the exact number of trees could not be identified.



8. That it is further stated that an earlier inspection was carried out by the concerned Forest Guard on **07.07.2025** at area in question in reference to the complaint received on green helpline portal bearing no CALLID20255145. During the inspection it was observed that total 02 trees were felled at the site. However, the concerned Forest Guard was unable to identify the owner of the area in question. The inspection report dated 14.01.2026 and

07.07.2025 along with colour photographs are annexed herein as **Annexure-B (Colly)**.

9. That it is submitted that in accordance with the inspection report submitted by the concerned Forester & Forest Guard an immediate action has been taken and restraintment order has been issued by the Deputy Conservator of Forest, West Forest Division on 27.01.2026 with direction to the owner of Plot no G-29, G-Block, VikasPuri, New Delhi that to stop all the ongoing construction work till further order of the DCF (West) also no tree should be harmed/damaged on the said property otherwise strict action would be taken against the owner. The copy of the restraintment order is annexed herein as **Annexure-C**.

10. That it is further submitted that an offence has been registered against owner of Plot no G-29, G-Block, VikasPuri, New Delhi under Delhi Preservation of Trees Act, 1994 and notice has been issued to appear before the Tree Officer/DCF(West) on 04.02.2026. The Copy of the notice dated 27.01.2026 is annexed herein as **Annexure-D**.

11. It is humbly submitted that the undersigned has the highest respect and regard for the orders of this Hon'ble Tribunal and will always obey the same in letter and spirit.



  
**DEPONENT**

**VERIFICATION:-**

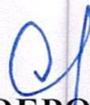
I, Sh.Vipul Pandey S/o Gajadhar Pandey, the above named deponent do hereby on solemn affirmation verify that the contents of the present affidavit are true and correct to my knowledge and nothing material has been concealed therefrom.

19 FEB 2026

Verified at NewDelhi on day of February, 2026.

Identify the Deponent who  
Signed before me



  
DEPONENT

ATTESTED  
  
NOTARY PUBLIC

19 FEB 2026

**GOVT. OF N.C.T. OF DELHI**  
**DEPARTMENT OF FOREST & WILDLIFE**  
**OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS (WEST)**  
**WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60**

No. F. 2(26)/DCF (W)/Legal/NGT/2025-26/ 9694-97

Dated 12/01/2026

**ORDER**

**Subject: Order for Inspection at Plot no G-29, G Block, Vikas Puri, New Delhi (In and around the property).**

The matter is pending before the Hon'ble National Green Tribunal titled as Dev Karan Vs Deputy Conservator of Forests & Ors O.A. 601/2025. In the above captioned matter the order was passed by the Hon'ble National Green Tribunal on 08.12.2025 and directing this office to file reply by way of affidavit.

It is submitted that in the above captioned matter regarding the illegal tree felling at the above cited property.

In order to carry out the identification, a field inspection shall be conducted at the earliest and report to be submitted in the office of DCF (West).

This inspection is crucial for identifying potential tree offence. The timely execution of this inspection will assist in appropriate conservation and legal actions as required.

You are directed to inspect the site and submit a detail report at the earliest in this office.

This issue with the approval of Competent Authority.

NDOH- 23.02.2026

*Wickey*  
*12/01/26*  
**RANGE OFFICER (LEGAL)**  
**(WEST FOREST DIVISION)**

To,

**Sh. Naresh Gulia**  
**Dy. Range Officer**  
**West Forest Division**

**Sh. Rohit Nehra**  
**Forester**  
**West Forest Division**

Copy to:-

1. The DCF (West), Mandir Lane, Madir Marg, New Delhi-60.
2. Offence Cell (West), (Provide Necessary details in respect of this area, If Any)

13/c  
Anx-B(collg)

सेवा में

श्रीमान उप वन संरक्षक  
पश्चिमी वन प्रभाग  
मंदिर मार्ग, नई दिल्ली-60

विषय:- Plot number G-29, G Block, Vikaspuri, New Delhi का निरीक्षण करने के संबंध में।

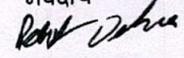
महदोय जी,

उपरोक्त विषय पर आपको अवगत कराना है कि कार्यालय की पत्र संख्या No. F. 2(26)/DCF (W)/Legal/NGT/2025-26/9694-97 Dated 12/01/2026 के माध्यम से दिनांक 14/01/26 को उपरोक्त साईट का मौके पर जाकर निरीक्षण किया गया। साईट पर Building का निर्माण कार्य चल रहा है जिसके 02 लेंटर डाले जा चुके हैं। मौके पर कोई पेड़ कटा हुआ नहीं पाया गया। Mappls application में साईट पर कुछ पेड़ दिखाई दे रहे हैं परंतु पेड़ों की सही संख्या का पता नहीं लगाया जा सकता।

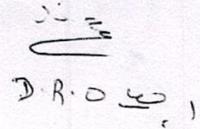
आगे आपको अवगत करवाना है उपरोक्त साईट के संबंध में Green Helpline Portal पर पेड़ों के कटने की शिकायत पहले भी प्राप्त हो चुकी है जिसका CALLID20255145 है जिसका बीट इंचार्ज के द्वारा दिनांक:-07/07/2025 को निरीक्षण किया गया था। निरीक्षण के दौरान साईट पर 02 पीपल के पेड़ काटे हुए पाए गए थे जिसकी रिपोर्ट साथ में संलग्न है।

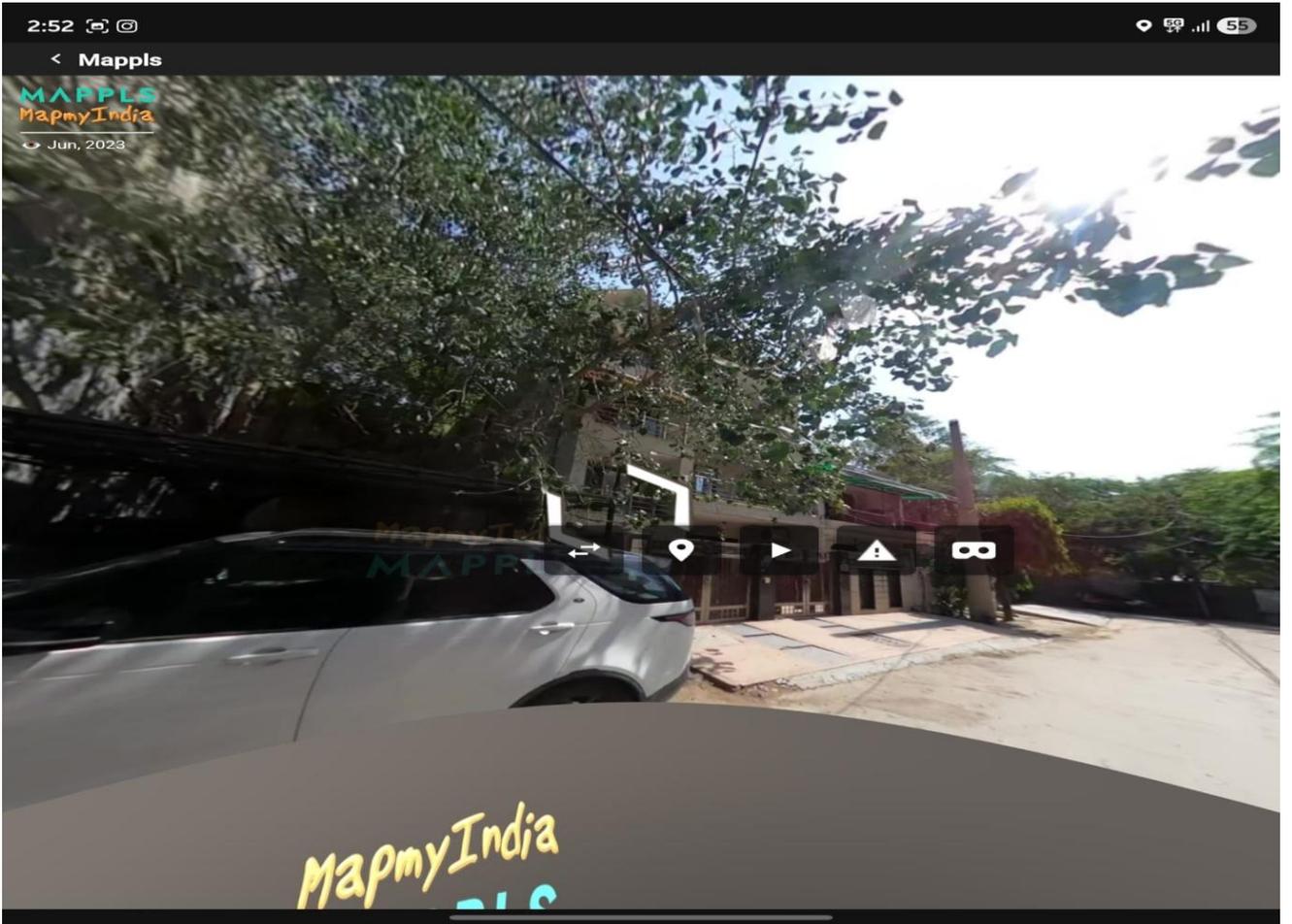
रिपोर्ट सूचनार्थ एवं अग्रिम कार्रवाई हेतु प्रस्तुत है।

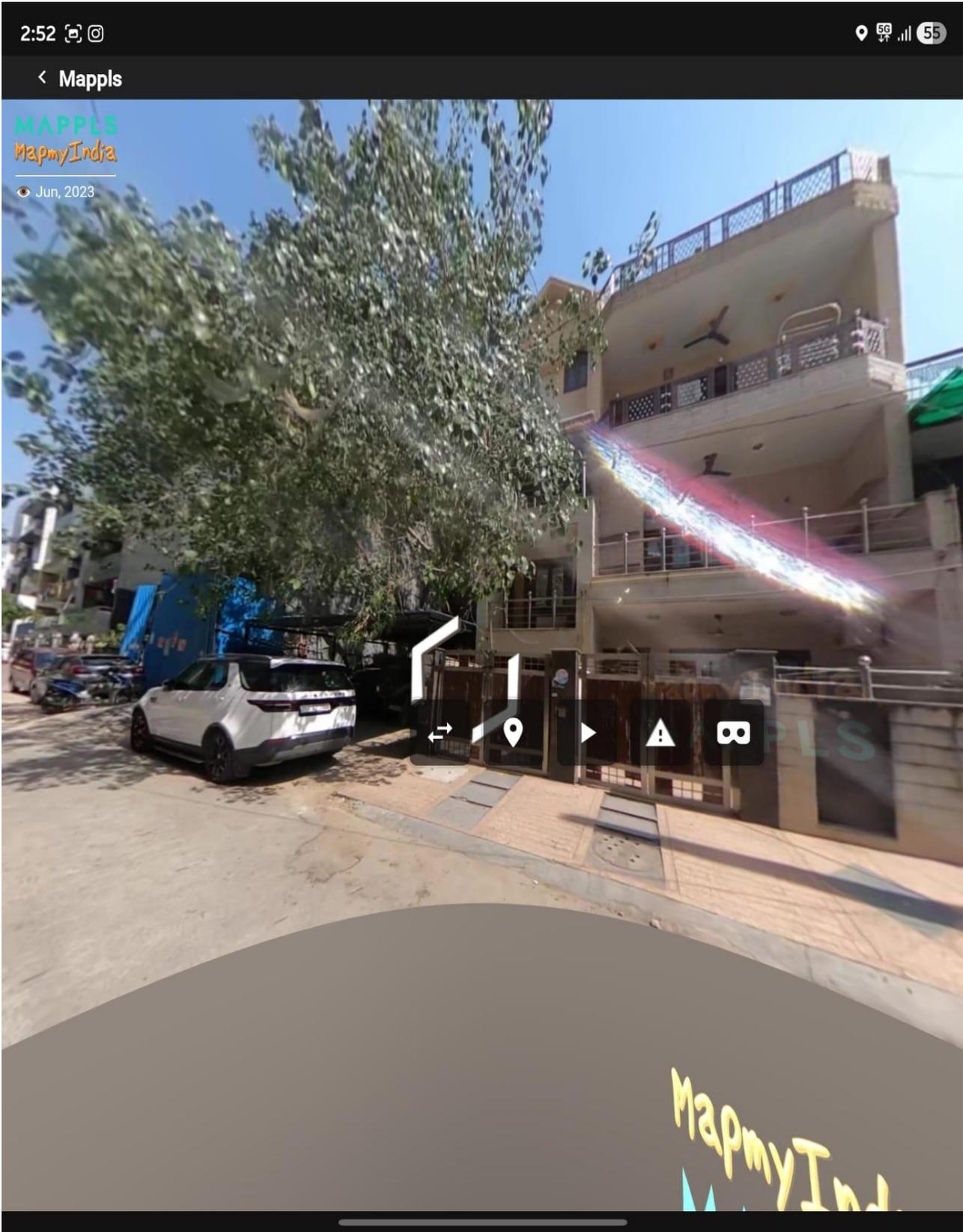
भवदीय

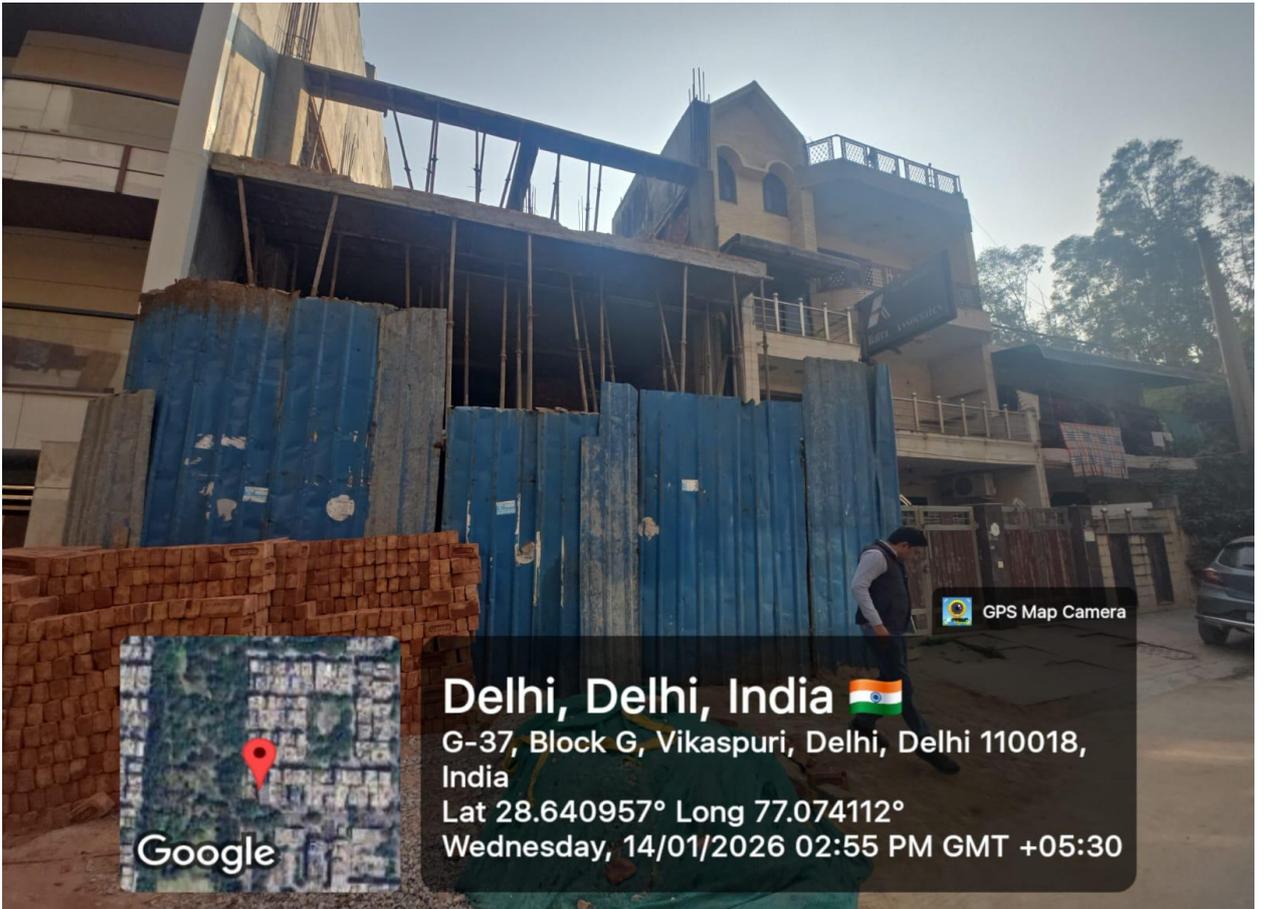


(Forster)



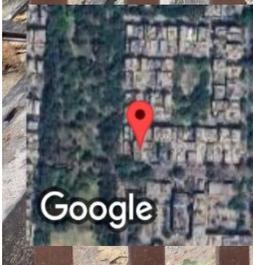








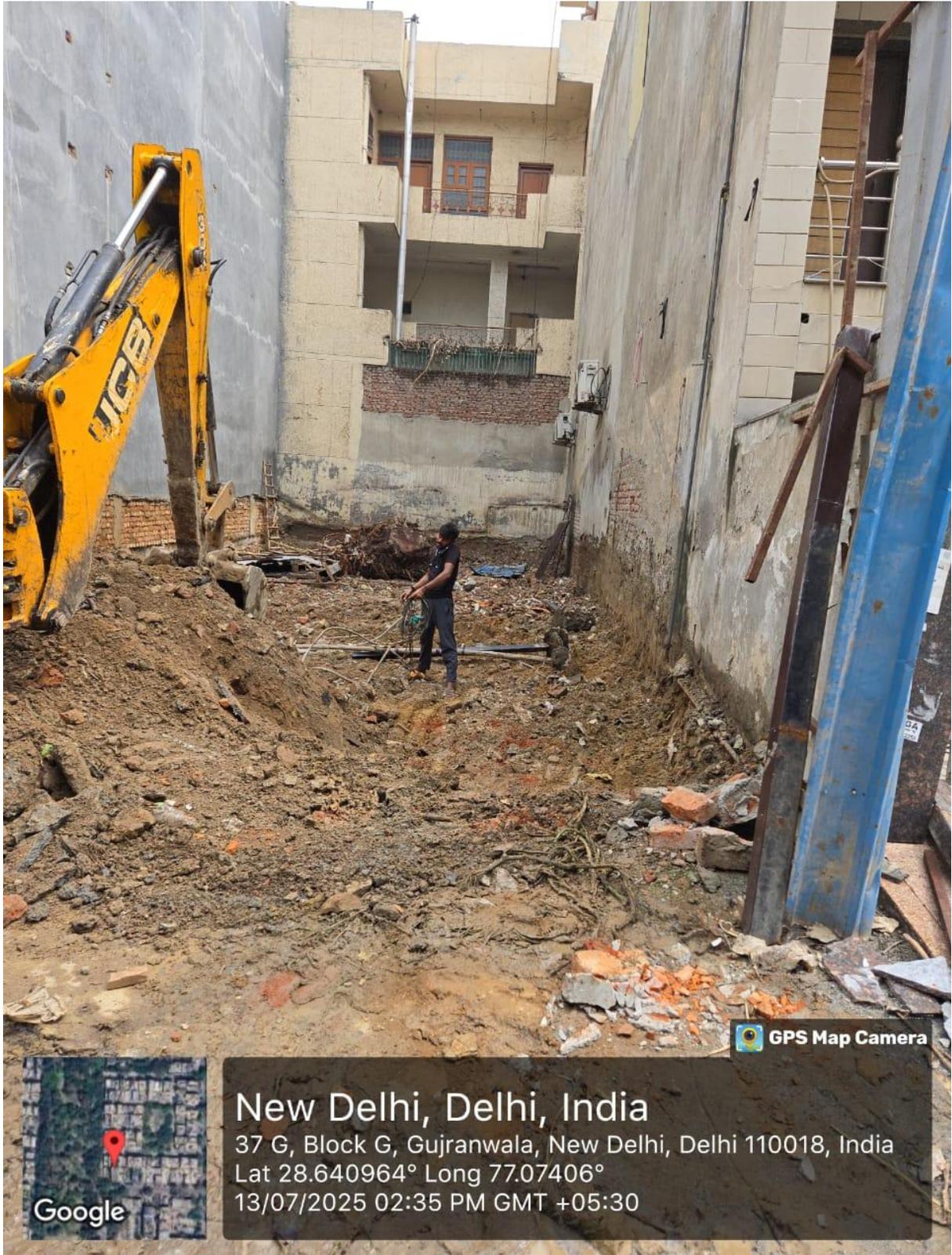
GPS Map Camera



### New Delhi, Delhi, India

Gg2/29, Block G, Vikaspuri, New Delhi, Delhi 110018, India  
Lat 28.640867° Long 77.074098°  
28/06/2025 10:06 AM GMT +05:30

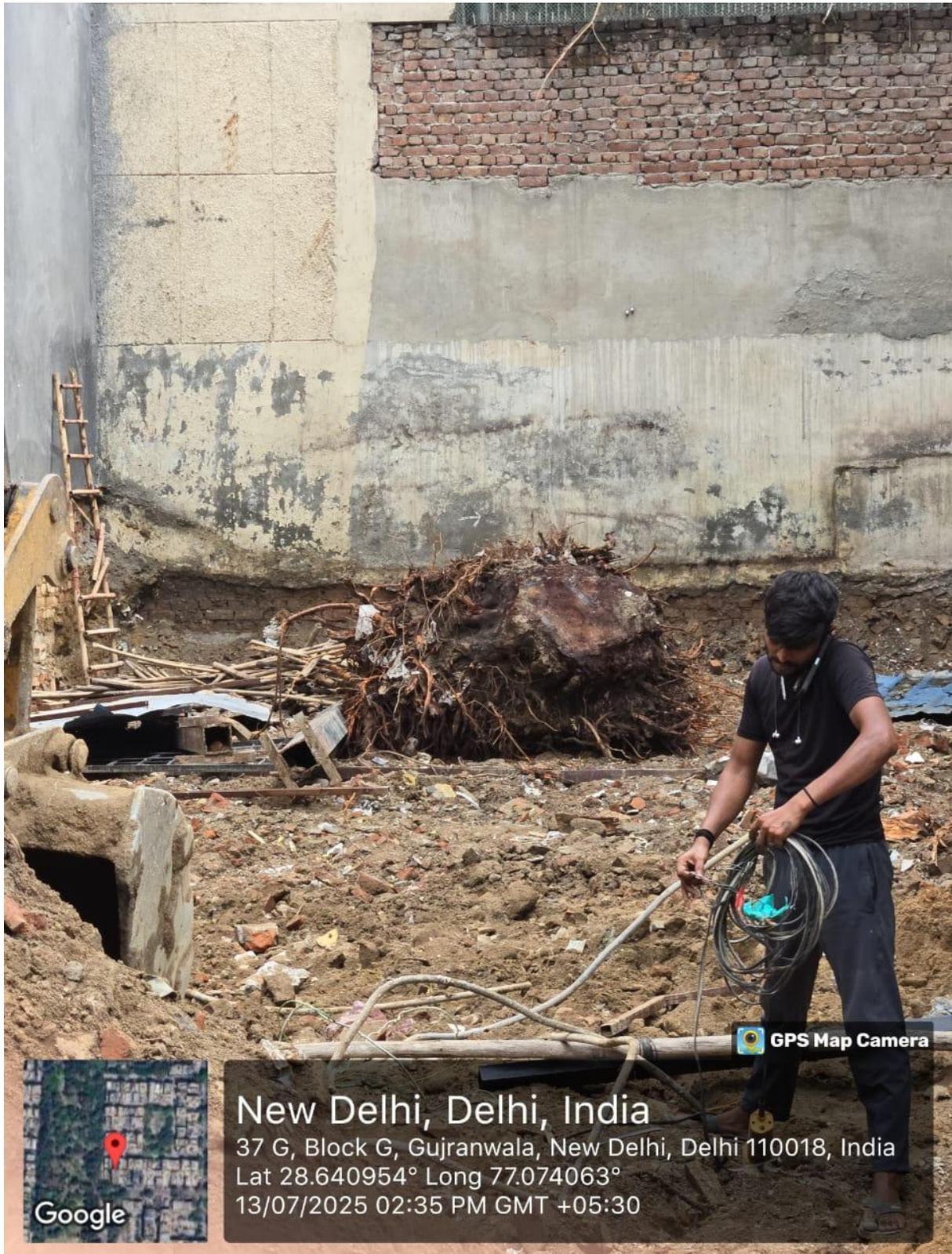




GPS Map Camera



New Delhi, Delhi, India  
37 G, Block G, Gujranwala, New Delhi, Delhi 110018, India  
Lat 28.640964° Long 77.07406°  
13/07/2025 02:35 PM GMT +05:30



**New Delhi, Delhi, India**  
37 G, Block G, Gujranwala, New Delhi, Delhi 110018, India  
Lat 28.640954° Long 77.074063°  
13/07/2025 02:35 PM GMT +05:30

सेवा में,  
श्रीमान उप वन अधिकारी,  
मंदिर साहन, मंदिर मार्ग,  
नई दिल्ली-110060,

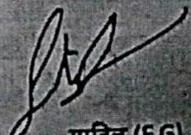
विषय- पेड़ की शिकायत के संबंध में प्राथमिक रिपोर्ट

दिनांक-07/07/2025

महोदय,

सम्बन्धित निवेदन यह है कि मेरे पास ग्रीन हेल्पलाइन से शिकायत प्राप्त हुई जिसका CALLID20255145 नंबर है। जाकर निरीक्षण किया तो पाया कि मकान मालिक G-29 vIkaspuri new delhi ने 2 पीपल के पेड़ों से काट दिए हैं। श्रीमान सोसाइटी से पूछताछ की तो दो लोगों का नाम सामने आया परंतु दोनों ने बोला की यह प्लॉट हमारा नहीं है। इस प्लॉट के मालिक का पता नहीं चल पाया है। श्रीमान इस प्लॉट के मालिक की बिटेल्स DDA से पता करना पड़ेगा या फिर रेवेन्यू डिपार्टमेंट से पता करना पड़ेगा। सहाई जारी है।

रिपोर्ट सूचनार्थ हेतु प्रस्तुत है।

  
साहित (F.G)  
द्वारा बीट



GOVT. OF N.C.T. OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-60  
Tel No- 011 23361879, E: -Mail: dcfwest.gnctd@gov.in

F.2 (304)/DCF (W)/ Tree Offence ID-199/2025-26/10208-10

Dated: 27/1/26

**RESTRAINTMENT ORDER**

This office is in receipt of a complaint regarding violation of Delhi Preservation of Trees Act, 1994, at Plot No. G -29, G- block, Vikaspuri, New Delhi-110018.

In this regard, site has been inspected by the officials of West Forest Division, Department of Forests & Wildlife, GNCTD and it has been reported that tree offence has been found at the said site.

Prime Facie this violation of DPTA 1994 is being done due to felling of trees at Plot no. G -29, G- block, Vikaspuri, New Delhi-110018.

Therefore, you are directed to stop all the ongoing construction work till the next order from the undersigned and no tree should be harmed/damaged on the said property otherwise strict action would be taken against the owner.



TREE OFFICER  
WEST FOREST DIVISION

To,

1. Owner of Plot No. G -29, G- block, Vikaspuri, New Delhi-110018.

Copy to:-

1. The Station House officer, Vikaspuri, New Delhi-110018 for information and necessary action.
2. Sh. Sahil (Forest Guard) WFD, Mandir Lane, New Delhi-110060 for necessary action.



TREE OFFICER  
WEST FOREST DIVISION



Office  
Anx-D

GOVT. OF N.C.T OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS (WEST)  
WEST FOREST DIVISION: MANDIR LANE: NEW DELHI-60  
E: Mail: - [dcfwest.gnctd@gov.in](mailto:dcfwest.gnctd@gov.in)

F.2(304)/DCF(W)/Tree Offence/ID-199/2025-26 / 10205-07

Dated 27/01/2026

NOTICE UNDER DPTA, 1994

Whereas, a complaint was received regarding alleged tree offence of illegal cutting of tree located at Plot No G-29, G block, Vikaspuri-110018 New Delhi without permission, which is violation of **Delhi Preservation of Trees Act, 1994 /Hon'ble NGT orders** (dated 23.04.2013 in original application no. 82 of 2013)

In this regard, the site has been inspected by the officials of West Forest Division and illegal cutting of tree has been found. So you are restrained to carry out any activity which may cause further damage to trees while activities/works which does not cause any damage to tree may be continued.

And whereas, the statement/presence of the person (s) addressed in this notice are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, you have to appear before **Tree Officer (West)**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 on ~~04.02.2026~~ **at 11:30 Am.** in the office of Dy. Conservator of Forests cum Tree Officer, West Forest Division, Mandir Lane, Mandir Marg, New Delhi-110060. In event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 155, BNS, non-compliance of this notice will attract penal provisions u/s 223 of BNS.*

  
TREE OFFICER  
WEST FOREST DIVISION

To,

1. Owner of Plot No G-29, G block, Vikaspuri-110018 with direction to appear before me on the above said date and time.
2. Sh. Rohit Nehra (Forester) WFD, Mandir Lane, New Delhi-110060 with direction to appear before me on the above said date and time.
3. Naresh Gulia (D.R.O.) WFD, Mandir Lane, New Delhi-110060 with direction to appear before me on the above said date and time.

  
TREE OFFICER  
WEST FOREST DIVISION

**Please Note:-**

1. Carry a copy of valid ID proof while coming for the hearing.
2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.